

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1293
(TO BE ANSWERED ON THE 14th March 2017)

**OPERATION OF WIDE BODIED AIRCRAFTS FROM CALICUT
AIRPORT**

1293. SHRI M.P. VEERENDRA KUMAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has examined the reasons for the inordinate delay in restarting the operation of wide bodied aircrafts even after the completion of re-carpeting of the runway at Calicut Airport ;
- (b) whether Government is aware of the difficulties being faced by the gulf workers from northern Kerala due to the unavailability of wide bodied aircrafts; and
- (c) whether Government would take necessary steps to restart operation of wide bodied aircrafts at the earliest?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) to (c): A joint inspection was carried out by Directorate General of Civil Aviation (DGCA) and Airports Authority of India (AAI) on 9-10 January, 2017 to assess the possibility of wide-bodied aircraft operations at Calicut Airport wherein it was found that the runway is not suitable for wide-bodied aircraft operations. A land requirement of 248.3 acres has been projected to the State Government of Kerala to make Calicut Airport suitable for operations of wide-bodied aircraft.
